

HIGH COURT OF SIKKIM
GANGTOK

No.357HCS

Dated: 11/10/18

NOTIFICATION

In supersession of Notification No. 42/HCS dated 24/11/2017, Hon'ble the Acting Chief Justice has been pleased to reconstitute a 'Committee' for publication of the **Sikkim Law Reports** of the High Court of Sikkim containing important judgments delivered by the High Court of Sikkim, consisting of the following members:-

- | | |
|--|----------------------------------|
| 1. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Chairman |
| 2. Mr. A. Mariarputham,
Advocate General | - Ex-Officio |
| 3. Mr. K.W. Bhutia,
Registrar, High Court of Sikkim | - Secretary-cum-
Chief Editor |
| 4. Mr. T.B. Thapa,
Sr. Advocate | - Member |
| 5. Mr. Tashi Raptan Barfungpa,
Advocate/General Secretary,
Bar Association of Sikkim | - Ex-Officio |
| 6. Ms. Yangchen D. Gyatso,
Advocate | - Reporter |
| 7. Ms. Priyanka Chettri,
Advocate | - Reporter |

By Order

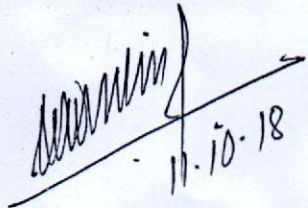
sd/-

REGISTRAR GENERAL

Memo No: 10585-602/111
Date: 11/10/2018
Copy to:

1. The Additional Registrar-cum- PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. Mr. A. Mariarputham, Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
4. The Registrar General, High Court of Sikkim, Gangtok.
5. The Registrar, High Court of Sikkim, Gangtok.
6. Mr. T.B. Thapa, Senior Advocate, Church Road, Gangtok.

7. Mr. Tashi Rapten Barfungpa, Advocate/General Secretary, Bar Association of Sikkim, Gangtok.
8. Ms. Yangchen D. Gyatso, Advocate.
9. Ms. Priyanka Chettri, Advocate.
10. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
11. All Section In-charge, High Court of Sikkim, Gangtok.
- ✓ 12. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
13. Notice Board,
14. Guard file & —
15. File.


11.10.18
REGISTRAR